

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P NO.327/KB/17
C.P No.448/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

| | | | |
|---------------------|--|--|------------------------|
| Name of the Company | | Ravindra Kr. More & Ors -Vs- Behar Cold storage Pvt Ltd. | |
| Under Section | | 250-252 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

ORDER

None responded.

List the matter on 04/09/2017.

Sd.
(Vijai Pratap Singh)
Member (J)